

THE GAUHATI HIGH COURT AT GUWAHATI
**(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)**

NOTIFICATION

Dated Guwahati, the 30th January, 2013

No. HC.VII-25/2010/ 791 /A # # Hon'ble the Chief Justice has been pleased to appoint Smti. Munmun B. Sarma, In-charge Deputy Secretary, Assam State Legal Services Authority as Co-ordinator of the District Mediation Centre, Kamrup, Guwahati in addition to her existing duties in place of Smti. Jyotshna Das, Judicial Magistrate, 1st Class, Morigaon with immediate effect.

By Order,
Sd/- A. Chakravarty
REGISTRAR (JUDICIAL)

-cum-
Secretary, Mediation Monitoring Committee

Memo No. HC.VII-25/2010/ 792-808 /A, dated 30.01.2013.

Copy to:-

1. The Registrar General(i/c)/ Registrar (Vigilance) (i/c)/ OSD (Admn)./, Gauhati High Court, Guwahati
2. The District & Sessions Judge-cum-Chairman, District Mediation Centre & District Legal Services Authority, _____, for information.
3. The Registrar -cum- Principal secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Chairman, N.E. Bar Council, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.
5. The Advocate General, Assam, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.
6. The President, Gauhati High Court Bar Association, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.
7. The Member Secretary, Assam State Legal Services Authority, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.
8. Sri B.K. Chetri, Joint Registrar (Judl.-II), Gauhati High Court, Guwahati.
9. Smti. Munmun B. Sarma, In-charge Deputy Secretary, Assam State Legal Services Authority. She is requested to take over the charge of the Office of the Co-ordinator of the District Mediation Centre, Kamrup, Guwahati immediately

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10. Smti. Jyotshna Das, Judicial Magistrate, 1st Class, Morigaon.

She is requested to hand over the charge of the Office of the Co-ordinator of the District Mediation Centre, Kamrup, Guwahati to Smti. Smti. Munmun B. Sarma, In-charge Deputy Secretary, Assam State Legal Services Authority immediately.

11. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court, Guwahati.

12. Smti Nilima Kakoti, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.

13. Smti Rina Bora, Member, Gauhati High Court Mediation Centre (Principal Seat), for information.

14. The P.S. to Hon'ble Mr. Justice I.A. Ansari, Gauhati High Court, Guwahati.

15. The P.S. to Hon'ble Mr. Justice H. Roy, Gauhati High Court, Guwahati.

16. The P.S. to Hon'ble Mr. Justice A. K. Goswami, Gauhati High Court, Guwahati.

17. The P.S. to Hon'ble Mr. Justice U. Bhuyan, Gauhati High Court, Guwahati.

RS.
30.1.13

REGISTRAR (JUDICIAL)

-cum-

Secretary, Mediation Monitoring
Committee